CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

O.A.No.210/210/00619/2015

Date of decision: 19.02.2020.

CORAM: - R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

Yeshwant Sadashiv Hotkar,
 Age: 46 years, Occ: Service,
 R/o Plot No.43, Opposite Shinde Kirana
 Shop, Near Santoshi Mata Mandir,
 Gopikishan Nagar, Jalna Pin 431203.

... Applicant.

(In person)

VERSUS.

- The Commissioner,
 Central Excise, Customs &
 Service Tax, Aurangabad
 Commissionerate, N-5, Town
 Centre, CIDCO,
 Aurangabad-431030.
 (copy to be served through Presenting
 Officer, Central Administrative Tribunal,
 New Delhi, Bench at Mumbai).
- 2. The Additional Commissioner (P&V) Central Excise, Customs and Service Tax, Aurangabad Commissionerate, N-5, Town Centre, CIDCO, Aurangabad 431 030. (copy to be served through Presenting Officer, Central Administrative Tribunal, New Delhi, Bench at Mumbai).

... Respondents. (By Advocate Ms. Vaishali Choudhari)

ORDER (ORAL) Per: R.N. SINGH, MEMBER (J)

1. When the case is called out, neither the

applicant nor the learned counsel for him appeared.

- 2. Ms. Vaishali Choudhari, learned counsel appeared for the respondents.
- The matter is listed for final hearing today. The same was the position on the last dates of hearing i.e. on 19.12.2019, 17.12.2019, 12.12.2019 and 11.12.2019.
- It appears that the applicant has lost interest in pursuing the matter.
- **5.** In view of the above, the OA is dismissed in default as well as for nonprosecution.
- No order as to costs.

(R. N. Singh) Member (J)

(R. Vijaykumar) Member (A)

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